

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAMI STEEL PRIVATE LIMITED Date of Commencement of Liquidation: 23-04-2024; List of Stakeholders as on Date: 26-06-2024; Name of IP: BHAVIK HARIBHAI RUPAPARA; Process Number: 1; Last 5 digit of registration number: 14196

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1191424585	1	1191424585				Annexure 3
4	Unsecured financial creditors	3	429556548	1	88632899				Annexure 4
5	Operational creditors (Workmen)	0	0	0					Annexure 5
6	Operational creditors (Employees)	157	18015947.57	156	17950147.57		65800.00		Annexure 6
7	Operational creditors (Government Dues)	2	180083176.00	2	88176.00	179995000.00			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	141	414502957.79	128	387717262.47		26785695.32		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					Annexure 9
Total		304	2233583214.36	288	1685813070.04	179995000	26851495.32	0	